

### **Air safety norms**

1207. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has asked various airlines to follow basic air safety norms strictly or face stiff penalties;

(b) if so, the details thereof;

(c) whether most of the airlines have been found flouting safety norms resulting possible danger to passengers; and

(d) if so, what drastic steps have been taken by Government in this regard against such airlines?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) Yes, Sir.

(b) to (d) The Directorate General of Civil Aviation (DGCA) has developed a system of surveillance to ensure continuing organizational as well as individual professional competency of license/rating/certificate/approval holders; continuing capability to maintain safe and regular operations by Air Operators and service providers; continuing capacity to properly maintain aviation related Aircraft Maintenance Organizations and other areas such as, Dangerous goods, Aerodromes and Air Navigation Services. On completion of surveillance the deficiencies observed by the DGCA officers are listed and discussed in a debriefing meeting. For every deficiency observed, the operator/organization is required to set the target date for making good the deficiency and submit the same to DGCA office for acceptance. An Enforcement Manual has been prepared and published by DGCA to standardize the Enforcement action. For serious violations, necessary punitive action is also provided in the rules. DGCA has also laid down the procedure to be followed for Pre Flight Medical Checks and Breath Analyzer Test for Alcohol consumption. DGCA carries out Surveillance Checks on Pre-flight Medical Checks.

### **Installation of full body scanners at airports**

1208. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government proposes to install imaging scanners for full body scanning at the airports in India;

(b) if so, the airports where Government proposes to install such scanners;

(c) the cost involved in purchasing one scanner;

(d) whether Government has examined privacy angle in this matter;